

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.109
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd
V/s
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 10/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Manish Kaushik
For the Respondent : Ld. Adv. Mr. Vijay Assudani

ORDER

Pleadings are complete.

The matter to come up for hearing on 22.12.2022.

Sd/-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

Sd/-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**